### GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

# LOK SABHA

## UNSTARRED QUESTION NO.3597 TO BE ANSWERED ON 16.03.2020

# **KV AND JNV IN TELANGANA**

### 3597. DR. G. RANJITH REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) details of proposals for opening up of Kendriya Vidyalayas (KVs) pending from the State of Telangana in the Ministry;
- (b) status of each of the above proposal, proposal-wise, and by when above proposals are going to be accepted;
- (c) whether the Ministry is aware that CM of Telangana submitted a Memorandum to the PM when he met him recently and apprised him about creation of 23 new districts in Telangana and requested to set up one Jawahar Navodaya Vidyalaya in each district;
- (d) if so, the steps taken by the Ministry in this regard so far; and
- (e) the time by which the JNVs are going to be set up in each district of Telangana?

### ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) & (b) Proposals for opening of Kendriya Vidyalayas (KVs) are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories Administrations thereby committing resources for setting up a new KV as well as the availability of necessary sanction of the Government. For State sponsored KVs under the Civil Sector, as per the norms of Kendriya Vidyalaya Sangathan (KVS), the proposals should come from the State Government instead of from District Collectors. KVS has informed that it had received 4 proposals directly from the District Administrations for opening of new KVs at Asifabad, Suryapet, Vikarabad and Narsampet in Telangana. The discrepancies noticed during the scrutiny of these proposals have been brought to the notice of the State Government of Telangana for necessary rectification.

(c) to (e) Yes, Sir. The Navodaya Vidyalaya Scheme provides for opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. All the districts of pre-bifurcated State of Andhra Pradesh were covered under Navodaya Vidyalaya Scheme (except Hyderabad which is an urban district). After bifurcation of Andhra Pradesh, 9 of its districts came under the jurisdiction of the newly formed State of Telangana. The remaining newly carved districts of Telangana do not have any JNVs. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land free of cost and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. However, actual sanction and opening of the JNV depends on the availability of funds and approval by the Competent Authority. As such no time frame can be given in this regard.